

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 292 OF 2014 &  
IA NOS. 25 OF 2015, 216 OF 2016, 419 OF 2017 &  
IA NOS. 547 & 548 OF 2018**

**Dated: 11<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Gujarat Gas Company Ltd.**

**.... Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Raveena Dhamija  
Mr. Yashaswi Kant  
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Ms. Sonali Malhotra  
Mr. Sumit Koshore for R-1

Ms. Iti Agarwal for R-2

**ORDER**

The learned senior counsel appearing for the Appellant has produced some confidential documents in two sealed boxes. The same are taken on record. Registry is directed to keep the same in safe custody.

Release the matter from the caption 'part-heard' as it was heard for some time in the other bench.

List the matter for hearing on **17-8-2018**, as agreed by the learned counsel appearing for both the parties.

**(Justice N. K. Patil)  
Judicial Member**

**(B. N. Talukdar)  
Technical Member (P&NG)**

*tpd/vg*